

Letter No. 982 /G/2019

From,

Manoranjan Kavi,
Principal District & Sessions Judge,
West Singhbhum at Chaibasa.

To,

The Registrar General,
Hon'ble Jharkhand High Court,
Ranchi.

Dated; Chaibasa, the 02nd Day of April, 2019

Subject:

Reg. Updation of information with regard to infrastructure of the
Judgeship of West Singhbhum at Chaibasa.

Sir,

With reference to your good-self's Officer Letter No. 520-543/Admn. Misc. Dated 11.04.2016 read with Letter No. 1592-15/Admin. Misc. Dated 22.10.2016, I am submitting herewith a report regarding the Court Rooms and Residential Units in the prescribed format enclosed herewith in separate sheet for the **1st Quarter, 2019** i.e. for the period from January, 2019 to March, 2019 in Hard Copy as well as in Soft Copy.

The desired information/data is also being uploaded in the Official website of this Court.

This is for information of your good-self and needful.

Yours' Faithfully,



(Manoranjan Kavi)
Principal District & Sessions Judge,
West Singhbhum at Chaibasa.

02-04-2019

Encls. As above.

Name of the Judgeship: West Singhbhum at Chaibasa.

Calender Year: 2019

Statement for the Quarter: 1st (Jan-Mar)/2nd (Apr-June)/3rd (July-Sept.)/4th (Oct-Dec.) (Tick whichever is applicable).

| (1) Number of Court Rooms for Judicial Officers of District & Subordinate Courts constructed/ completed during the Quarter | (2) Total number of Court Rooms for Judicial Officer of District & Subordinate Courts available/ existing during Quarter | (3) Total number of Court Rooms for Judicial Officers of District & Subordinate Courts under construction during Quarter | (4) Number of Residential units for Judicial Officers of District & Subordinate Courts constructed/ completed during Quarter | (5) Total number of Residential units for Judicial Officers of District & Subordinate Courts available/ existing during the Quarter: | (6) Total number of Residential units for Judicial Officers of District & Subordinate Courts under construction during Quarter |
|--|--|--|--|---|--|
| NIL | 23 | 10 * | NIL | 14+1 (i) P.D.J.-01 (ii) District Judge-01 (iii) Residential units for Judicial Officers-12 (iv) Principal Judge, Family Court provided by District Admn., Chaibasa-01 | 12** |

* For Sub Divisional Courts of Porahat at Chakradharpur.
** For Sub Divisional Courts of Porahat at Chakradharpur

Registrar,

Civil Courts, Chaibasa

02-4-2019



Principal District & Sessions Judge,
West Singhbhum at Chaibasa